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SHRI BRIJ LAL VERMA: I know that your complaint is correct but it will take some time because the system is defective. We are correcting it and going on that line.

PROF. S. NURUL HASAN: Sir, the hon'ble Minister is very certain that the habits of thirty years have to be changed. One of the habits of the last thirty years was that the Ministers used to take notice of complaints or letters sent by Members. Apparently, Sir, that tradition is also being given up wherein the Ministers acknowledged letters from Members of Parliament. Sir, wrong billing is continuing. Complaints are made by Members. There is no indication from the Department to see whether they are being looked into, whether they are wrong or right.

SHRI BRIJ LAL VERMA: Sir, we always reply to the Members of Parliament. This is never avoided. If anything comes to my notice I will see to it that it is correctly replied to. It has been the convention and it is also my duty to reply to their letters. And they are replied to

SHRI OM MEHTA: He put the question about wrong billing. Let him reply.

SHRI BRIJ LAL VERMA: May I know, Sir, whether this question arises out of it?

SHRI NARASINGHA PRASAD NANDA: May I know, Sir, whether training is also imparted to operate ghost telephones?

SHRI F. M. KHAN: Sir, about the original certificates of the candidates that are kept with the Department, he has not answered. So, I would like to seek a clarification whether the original certificates will be handed over to those who want them back. I would like to have a specific reply to this.

SHRI BRIJ LAL VERMA: If the candidates want the original certificates, they will be given back to them.

## Commemorative Stamp in Honour of Mahatma Jotiba Phooley

\*662. SHRI DEORAO PATIL:t SHRI S. W. DHABE; SHRIMATI SUSHILA SHANKAR ADIVAREKAR: SHRI BAPURAOJI MAROT-RAOJI DESHMUKH:

Will the Minister of COMMUNICATIONS be pleased to state to refer to the answer to Unstarred Question 335 given in the Rajya Sabha on the 18th November, 1977 and state:

- (a) whether Government have issued a commemorative stamp on the 28th November, 1977 in honour of "Jotirao Phooley" and not in honour of "Mahatma Jotiba Phooley";
- (b) what are the reasons for the omission of 'Mahatma' from before the name and wrong depiction of his name; and
- (c) what remedial steps are proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) A commemorative stamp in honour of Jotirao-Phooley was issued on the 28th November, 1977.

- (b) There is no wrong depiction of his
  - (c) Does not arise.

श्री देवराव पाटील : उपसभापित जी, हम संचार मंत्री का ग्रिमनन्दन करते हैं कि उन्होंने महात्मा जोतीराव फूले की स्मृति में डाक-टिकट जारी किया । हमने जो प्रश्न पूछा था 18-11-1977 को, ग्रातारांकित प्रश्न संख्या 335, उसमें स्पष्ट रूप से कहा था कि महात्मा जोतीराव फूले की स्मृति में टिकट जारी करेंगे या नहीं ग्रीर दस दिन के बाद 28-11-1977 को वह टिकट जारी किया गया ।

tThe question was actually asked on the floor of the House by Shri Deo-rao Patil.

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The title "Mahatma" was awarded to him at a public meeting in a ceremony at Koliwada, Bombay, on 19th May, 1888. This historic evidence was reported in the Times of India and every Government publication available. Is it not a fact that this omission has hurt the public sentiment all over the country as this title "Mahatma" is always prefixed to the name "Jotirao Phooley"? What is the reason for this omission?

श्री बजलाल वर्मा : नियम ऐसा है कि जो व्यक्तिविशेष का नाम होता है उसमें टिकट छपता है। यहां तक कि "महात्मा गांधी" नाम से टिकट इश्यू नहीं हुआ है, "गांधी" के नाम से इश्यू हुआ है। तो इस वास्ते जो उनकी टाइटल है उसको ड्राप किया है जैसे कि रवीन्द्रनाथ टैगोर को गुरुदेव कहते थे लेकिन टिकट में गुरुदेव नहीं है . . .

श्री भूपेश गुप्त : टिकट नहीं है, वह स्टाम्प है।

श्री बुजलाल वर्मा : हिन्दी में टिकट कहते हैं। तो यह इस प्रकार की जो पद्धति पहले से ही चाल है उसी पद्धति के मताबिक "महात्मा" नहीं रखा गया है। इससे उनके सम्मान में किसी प्रकार का फर्क नहीं किया गया है; क्योंकि शुरू से चला आ रहा है, जैसे कि पंडित नेहरू हैं, महात्मा गांधी हैं, उसमें जो नाम के पहले टाइटल लगी है उसको नहीं लिया गया है। इसी प्रकार उनके लिए भी किया गया है।

श्री देवराव पाटील : उपसभापति महोदय, उसी दिन एक टिकट भ्रौर जारी हुआ है, वह है सेनापित बापट। जिस दिन जोतीराव फूले की स्मृति में डाक टिकट जारी किया गया था उसी दिन सेनापति वापट के नाम से भी जारी किया गया । सेनापति कोई नाम नहीं ₹...

> श्री बुजलाल वर्मा : वह नाम होगा । कई माननीय सदस्य : नाम नहीं है ।

श्री देवराव पाटील : तो उसी दिन यानी दोनों के डाक टिकट उसी दिन जारी हो गए। इसीलिए जनता के मन में इसके बारे में एक भ्रम पैदा हो गया; क्योंकि एक तो वे ज्योतीराव कभी नहीं कहे जाते थे, उनका नाम ज्योतीबा है...

डा० रामकुपाल सिंह: मैं माननीय सदस्य से एक क्लेरिफिकेशन चाहता हं...

श्री देवराव पाटील : जनाव, मेरे से क्या जानकारी चाहते हैं। मैं तो जानकारी चाहने के लिए यहां खड़ा हम्रा हं। मैं जानकारी लैने के लिए खड़ा ह। मैं कह रहा था, ये दोनों टिकट उसी दिन जारी हुए थे। ग्रापके पास भारतीय बहजन विकास परिषद, नागपूर से भी लिख कर ग्राया होगा कि इसमें जो थोड़ी गलती हो गई है ज्योतीबा की जगह ज्योतीराव लिखा गया है, तो क्या इस स्रोमीशन को दुरुस्त करने का ग्रापका विचार है ?

श्री बजलाल वर्मा : ग्रगर वेसिकली कोई गलती हो गयी है राव के बारे में, तो उसको हम देख लेंगे। जहां तक महात्मा के बारे में है, जानबझ कर हमने महात्मा किसी को नहीं लिखा है।

श्री देवराव पाटील : सेनापति के बारे में क्या हम्रा ?

श्री बजलाल वर्मा : हमने सोचा कि सेनापति उनका नाम है, इसलिये ऐसा हमा है।

SHRIMATI SUSHILA SHANKAR ADIVAREKAR: Sir, we know how many mistakes the Postal Department makes whenever some commemorative stamps are issued. There was a very interesting report some time back and I hope the Minister has taken note of that. Then there was an exhibition arranged regarding the postal stamps issued where errors and omissions were also displayed and the hon. Minister was invited to inaugurate this exhibition so that he could have the information' and increase

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his knowledge by knowing the omissions and errors being made in the stamps, especially those relating to the textural I woulld like to know whether form. counsel prevailed upon the textural form. I would like to and inaugurate this Unfortunately, he did not exhibition. have the opportunity to see the exhibition where a number of postal stamps were being displayed with errors and omissions in them. I would like to know from the hon. Minister whether there is any proposal in his Ministry to send the Director and other officers of the Philatelic Section for training in this field because such types of errors and omissions are becoming very frequent in the stamps being issued by his Department. These stamps have also a great foreign exchange value. So, I would like to know whether there is any proposal to train the officers of the Philatelic Section of his Department so that they do not make any mistakes. I would like to know whether they are going to associate any non-official experts with this task so that they can also give their advice and opinion, which would be helpful in avoiding these errors and omissions.

SHRI BRIJ LAL VERMA: Sir, already, there is a committee of both officials and non-officials to look after this matter—the Philatelic Committee. These mistakes are not deliberate; they are only printing mistakes.

SHRIMATI SUSHILA SHANKAR ADIVAREKAR: I wish you had seen the exhibition.

SHRI BRIJ LAL VERMA: But these mistakes are not there in all the stamps; they are there only in some stamps. Sometimes, it does happen.

**SHRI** JAHARLAL BANERJEE: Why?

श्री हर्षदेव मालवीय : मान्यवर, हिन्दी जगत में भारतेन्द्र हरिश्चन्द्र के साथ पंडित बालकृष्ण भट्ट का बड़ा नाम है। 1870 में 'हिन्दी प्रदीप' नामक <sup>'</sup>पहली मैंगजीन उन्होंने

शरू की थी। तो उनके बारे में क्या माननीय मंत्री जी के पास कोई रिप्रेजेंटेशन ग्राया है कि चुंकि उनकी शताब्दी ग्रा रही है, उनको सौ साल पूरे हो रहे हैं और पंडित बालकृष्ण भट्ट का हिन्दी जगत में एक ग्रमर स्थान है इसलिये उनके बारे में कोई स्टेम्प, डाक टिकट निकाला जाये। क्या ग्राप उसके ऊपर विचार करने जा रहे हैं ? और यदि नहीं ग्राया है और आपके पास कोई प्रतिवेदन दिया जाये तो क्या ग्राप उस पर विचार करेंगे ?

श्री बजलाल वर्मा : जरूर, जरूर करेंगे ।

SHRI BHUPESH GUPTA: Sir. I do not get any reply to my letters from some of the Ministries; and his Ministry is one of those. I do not know whether he was there at that time, or not, but for the last several months, even before the elections, I have been taking up the matter of issuing a commemorative stamp in honour of the late Surya Sen, leader of the Chittagong armoury, who was hanged in 1934, and who is quite well-known. His statue is there before the Calcutta High Court. So Bengal has honoured him. I had also asked for issuing a commemorative stamp in the name of the late Trailakya Nath Chakrabarti, the great leader and freedom-fighter of the Anushilan Samiti, who came here and whom we honoured in the Central Hall, and who suddenly died here in Delhi. He was a citizen of Pakistan. We took special care to get him here. We took it up with the Pakistan Authorities and he was allowed to come, but unfortunately he met with tragic death. He was a very well-known figure in the freedom struggle. He was the leader of a revolutionary organisation. He spent 30 years in prison. We asked them to issue a commemorative stamp in his name. He has a name in history. Then, Sir, we asked them to issue a commemorative stamp in the name of Maha Pandit Rahul Sankrityayan, another eminent son and patriot of the country and a great scholar of international

repute. The matter has been pending. Up till now the Government has not taken any decision, nor has it the courtesy to write to me what it is going to do about this matter. Such suggestions are made in the broad national interest and I think that anybody will share this suggestion. It is not that because I made that suggestion, I d|hould take any credit for it. Everybody would have it. But, Sir, no steps are being taken, nor even the letters are replied to. Commemorative stamps are being issued, and many things are being done now in a narrow partisan and sectarian manner, but these things are not done. I should like to know the reason. The hon. Minister should make the position clear.

SHRI LOKANATH MISRA: The main question is: Do these supple-mentaries arise out of the question which is in respect of one commeme-rative stamp? Supposing we raise issues of all the commemorative stamps in the country, do they arise out of the question.

SHRI JAGJIT SINGH ANAND: It does arise.

SHRI BHUPESH GUPTA: It does arise.

SHRI LOKANATH MISRA: With your parliamentary experience if you say that it does arise then I leave it to the Chair.

MR. DEPUTY CHAIRMAN: Next question, Shrimati Saroj Khaparde.

SHRI BHUPESH GUPTA: Please refer to the question. It states, "refer to the answer to Unstarred Question 335" which relates to issuing of stamps. People have different ideas on stamps. We would like to know the policy on the issue of stamps. Therefore, Sir, my question is very relevant.

MR. DEPUTY CHAIRMAN: Next question.

SHRI BHUPESH GUPTA: I what to know what the policy of the Gov-

ernment is on the matter of issue of commemorative stamps.

SHRI VIREN J. SHAH: Sir, when you have already announced " 'next question', should the hon. Member continue to put his supplementary?

SHRI BHUPESH GUPTA: I thought Mr. Viren Shah will give only personal explanation. He is now giving explanation for the Minister also.

SHRI VIREN J. SHAH: Am 1 not entitled to say as muh as you do in this House?

SHRI BHUPESH GUPTA: What is there? It seems every Minister of the Janata Government requires to be protected by a bodyguard of businessmen.

\*663. (The Questioneir (Shrimati Saroj Khaparde) was absent. For answer vide col. 28 injra],

## **Azad Kashmir Liberation Movement**

\*664. SHRIMATI HAMIDA HABIBULLAH: SHRIMATI LAKSHMI KUMARI CHUNDAWAT:t SHRI GURUDEV GUPTA: SHRI PRAKASH MEHROTRA: SHRI SAWAISINGH SISODIA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government are aware that a London-based organisation styled as 'Azad Kashmir Liberation Movement' is reported to have accepted the responsibility for certain acts of violence recently committed against Indians in London; and
- (b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. KUNDU): (a) and (b) We

tThe question was actually asked on the floor of the House by Shrimati Lakshmi Kumari Chundawat.